IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO.46(ND)/2017

IN THE MATTER OF:

Subhash ChanderManocha

.... Petitioner

Vs.

ManochaPolyers Ltd.

. Respondent

Order under Sections 241/242 of the Companies Act

Order delivered on 23.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/Petitioner :

Ms. Ranjana Roy Gawai,

Mr. Vivek Kumar, Advocates

For the Respondent

Mr. A.S. Chandhiok, Sr. Adv.

Ms. Manmeet Arora, Mr. S.K. Sunny, Advs.

Mr. Sharad Rajwanshi, FCS

Mr. Harish Parashar, Company Secy.

Mr. Nesar Ahmad, PCS

Mr. Rohit Chaudhary, Adv. for all the respondents

Except R-1

ORDER

For Order see CP/CA No. 85(ND)/2016.

Deepak Kumar 23.01.2018